CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-38.

Dated: 17NOV 1993

APPLICATION NO(s)_

735 of 1993.

APPLICANTS: S. Laurence

Office, Ordnance Clothing Factory, Madres and Others.

TO.

- Sri.S.Lawrence, Senior Muditor, Office of the Pay and Accounts Officer (Ors), M.E.G.& Centre, Bangalore-560 042.
- Sri.M.Vasudeve Rao, Centrel Govt. Stng. Counsel,
 High Court Building, Bangelore-560 001.

SUBJECT:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal in the above mentioned application(s) on 09-11-1993.

DEPUTY REGISTRAR JUDICIAL BRANCHES.

17/11/95

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CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

O.A. No.735/93.

TUESDAY THIS THE NINETHDAY OF NOVEMBER 1993

Shri Justice P.K. Shyamsundar ... Vice-Chairman

Shri V. Ramakrishnan ... Member [A]

S. Lawrence, Senior Auditor, Office of the PAO[ORs], MEG & Centre, Bangalore-42.

... Applicant

- The Accounts Officer, Accounts Office, Ordnance Clothing Factory, Avadi, Madras-54.
- The Chief Controller of Accounts [Factories], 10A, Auckland Road, Calcutta-1.
- The Controller General of Defence Accounts, 3. ... Respondents West Block V, R.K. Puram, New Delhi.

[By Advocate Shri M. Vasudeva Rao . Addl. Central Government Standing Counsel]

ORDER

Shri Justice P.K. Shyamsundar, Vice-Chairman:

By the subsequent event of the respondents satisfying the claim put forward by the applicant which is one of reimbursement of the medical expenses incurred, this application has become infructuous and, therefore, it is dismissed as such. No costs.

TRUE COPY

SECTION OFFICER CENTRAL ADMINISTRATIVE TRIBUTAL

ADDITIONAL BENCH BANGALORE

BANGALORE